

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) -576 (ND) 2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.02.2018**

**NAME OF THE COMPANY: Tractors India Pvt. Ltd. Vs. Varaha Infra
Ltd. & Anr.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
	For the Petitioner:	Mr. Raja Chatterjee and Mr. Adeel Ahmed, Advocates		
	For the Respondent:	Mr. Sumit R. Shariya, Advocate		

ORDER

To come up on 15th February, 2018.

-S-d-11

**(Deepa Krishan)
Member (T)**

-S-d-11

**(Ina Malhotra)
Member (J)**